

WP(C)No. 244 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri S Dey, Advocate, present for the petitioner.

Shri K Khan, Addl. Senior Govt. Advocate, present for respondents No. 1 and 2.

Shri B Khyriem, Advocate, present for respondents No. 3 to 5.

Learned counsel for the respondents prays for and is allowed three weeks' time to file counter affidavit.

The petitioner is allowed to get the copy served on the private respondents by dasti.

List after three weeks along with WP(C)No.118 of 2014.

CHIEF JUSTICE

dev
15.07.14

CR(P)No. 48 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

Ms R Dutta, Advocate, present for the petitioners.

Shri HS Thangkhiew, senior Advocate, present for
the respondent.

Adjourned at the request of learned counsel for the
petitioners. List in the next week for hearing.

CHIEF JUSTICE

dev
15.07.14

MC No. 12 of 2013
IN RFA No. 1 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with RFA No. 1 of 2013.

CHIEF JUSTICE

dev
15.07.14

MC No. 134 of 2013
IN WP(C) No. 93 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C) No. 93 of
2013.

CHIEF JUSTICE

dev
15.07.14

MC No. 168 of 2013
IN WP(C)No. 61 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 61 of
2013.

CHIEF JUSTICE

dev
15.07.14

MC No. 177 of 2014
IN WP(C)No. 218 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 218 of
2014.

CHIEF JUSTICE

dev
15.07.14

MC No. 185 of 2014
IN WP(C)No. 118 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 118 of
2014.

CHIEF JUSTICE

dev
15.07.14

MC No. 412 of 2013
IN WP(C)No. 265 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 265 of
2013.

CHIEF JUSTICE

dev
15.07.14

RFA No. 1 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri MF Qureshi,
counsel for the appellant. List in the next week for
hearing.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 9 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri S Sen Gupta,
counsel for the respondents. List after two weeks for
hearing.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 31 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri R Sahu, Advocate, present for the petitioner.

Shri AH Hazarika, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further two weeks' time to file counter affidavit.

List after two weeks.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 36 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri WM Sangma, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the State respondents No. 1 to 4.

Affidavit of service has been filed relating to service of respondent No. 5. Same be taken on record.

Learned counsel for respondents No. 1 to 4 prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 43 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri WM Sangma, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 61 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri N Mozika, counsel
for the petitioners. List after four weeks for hearing.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 81 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri HL Shangreiso, Advocate, present for the petitioners.

Shri H Kharmih, Advocate, present for the respondents.

Affidavit-in-opposition has been filed on behalf of respondents. Same be taken on record.

Learned counsel for the petitioners prays for and is allowed three weeks' time to file rejoinder affidavit.

List after three weeks.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 93 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri HL Shangreiso,
counsel for the petitioner. List after three weeks for
hearing.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 118 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri N Syngkon, Advocate, present for the petitioners.

Shri S Sen Gupta, Advocate, present for respondents No. 1 and 2.

Shri B Khyriem, Advocate, present for respondents No. 3 to 5.

Shri K Paul, Advocate, present for respondents No. 7,8,9,10,11,13,14,16,17,18,21,24,26,28,29,30,31,33,34,35,38,39,40,41,42,43,44,48,50,51 and 53.

Shri ODV Ladia, Advocate, present for respondents No. 23 and 27.

Learned counsel for respondents No. 1 and 2 prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks along with connected WP(C)No. 244 of 2014.

Respondents are directed to file their counter affidavits before the next date fixed, failing which modification/stay/vacation application shall be taken up for disposal.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 218 of 2014

15.07.2014

HON'BLE THE CHIEF JUSTICE

Shri B Khyriem, Advocate, present for the petitioners.

Ms PS Nongbri, Advocate, present for respondents No. 1 to 3.

Shri L Khyriem, Advocate, present for respondent No. 4.

Shri JM Thangkhiew, Advocate, present for respondents No. 5 to 64 except for respondents No. 22 and 47.

Shri H Kharmih, Advocate, present for respondents No. 65 to 72.

Learned counsel for respondents pray for and are allowed further three weeks' time to file their counter affidavits.

List after three weeks.

CHIEF JUSTICE

dev
15.07.14

WP(C)No. 222 of 2013

15.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri AH Hazarika,
counsel for the petitioner. List after two weeks for
hearing.

CHIEF JUSTICE

dev
15.07.14